Name of the corporate debtor: Empress Infra Projects Private Limited

Date of commencement of CIRP: 12-11-2025 [NCLT Order received to IRP on 13-11-2025]

List of creditors as on: 04-12-2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

SI. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of continge nt claim	Amount of any Mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verificatio n	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarante e	Whet her relate d party	% voting share in CoC					
1.	Bank of Baroda	24-11-2025	5,20,21,382 .84	2,10,91,309	Secured	4,75,00,0 00	NIL	Nc	30.15%	N.A.	N.A.	N.A.	3,09,30,07 2.93	Claim accepted to the extent of Principal amountas provided in claim formexcept Interest. Amount of claim under verification is pending as Bank informed to provide nor interest on a

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		Calculati shortly as well as due to non- availability of complete books of accounts of the Corporate Debtor with IRP
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